

R8

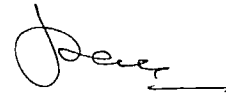
22.07.92

OA 820/90

Present : None for the applicant.

Sh.P.P. Khurana with Sh.J.C. Madan, counsel for the respondents.

None is present for the applicant to press this application. The application is dismissed in default.



(J.P. SHARMA)

MEMBER (J)

22.07.1992